

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00111/2018 in OA/310/00986/2017

Dated Thursday the 22th day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

Shri. S. Devadoss,
No. 5/3, Kambar Street,
Annai Anjugam Nagar,
Chennai 600082.Applicant

By Advocate M/s. S. Arun

Vs

1.Ms. Preeti Sudan,
The Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi 110108.

2.Dr. S. Venkatesh,
The Director General of Health Service,
West Block, No. 1,
Wing No. 6, R. K. Puram,
New Delhi 110066.

3.Mr. D. S. Rao,
The Senior Chief Medical Officer (SAG),
Government Medical Store Depot,
Chennai 600003.Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP is filed by the applicant alleging wilful disobedience of the order of this Tribunal dt. 29.06.2017 in OA 986/2017 by the respondents. Notice was issued to the respondents.

2. Heard both. Learned counsel for the respondents submits that they have taken a decision on the inquiry report and the matter is pending before the UPSC for their advice. It is submitted that at present there is no contempt and there is no purpose in continuing with the CP.
3. In view of the above, CP is closed. Notices discharged.

**(T.Jacob)
Member(A)**

22.08.2019

SKSI

**(P. Madhavan)
Member(J)**